

Sl. No.	State	CSCs Set up
28.	Uttar Pradesh	48242
29.	West Bengal	11051
TOTAL		252205
Union Territory (UT)		
1.	Andaman and Nicobar	53
2.	Chandigarh	49
3.	Dadra and Nagar Haveli	18
4.	Daman and Diu	16
6.	Delhi	718
7.	Lakshadweep	15
8.	Puducherry	86
TOTAL		955
GRAND TOTAL		253160

Rumour-mongering through internet technology

2794. SHRI DILIP KUMAR TIRKEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in recent past, rumour-mongering through the use of internet technology has emerged as a major challenge for law and order enforcing authorities across the country;

(b) if so, the action Government has taken to ensure that no rumour-mongering can be done by the misuse of internet technology?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) Internet technology has become a popular mode of communication for sharing audio, video, image, email, data etc. Sometimes, internet is misused for rumour-mongering which pose a challenge for the Law Enforcement Agencies (LEAs).

(b) The LEAs take appropriate action including barring of access to internet under existing legal provisions as and when required.

Digital Literacy Mission

2795. SHRI DHARMAPURI SRINIVAS: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Government is planning to launch Digital Literacy Mission for 60 million rural Indians with a view to digitally literate them; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) and (b) Hon'ble Finance Minister, while presenting the Union Budget 2016-17, had announced to launch a new Digital Literacy Mission Scheme for rural India to cover around 6 crore additional households within the next three years. As a follow-up to this announcement, a new scheme to cover 6 crore rural households within the next three years has been formulated.

Availability of cold storages

†2796. SHRI MOTI LAL VORA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government is aware that food products of the value of ₹92,600 crore get wasted every year in the country;

(b) whether it is also a fact that poor handling of these products by farmers and traders, non-availability of cold storages in nearby villages and old cold storage are the main reasons for wastage of food products; and

(c) whether Government will provide help of experts to the farmers and traders to check wastage of food products and to improve the economical conditions of the farmers, if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) The Government has got a study done on "Assessment of Quantitative Harvest and Post-Harvest Losses of Major Crops and Commodities in India" by ICAR - Central Institute of Post-Harvest Engineering and Technology (CIPHET), Ludhiana. The study was commissioned in 2012 and the final report submitted on 31.03.2015. The study has estimated that annual value of harvest and post-harvest losses of major agricultural produces at national level was of the order of ₹ 92,651 crore calculated using production data of 2012-13 at 2014 wholesale prices.

(b) The CIPHET study has assessed the losses at each stage of supply chain *viz.* harvesting, collection, thrashing, grading/sorting, winnowing/cleaning, drying, packaging, transportation and storage depending upon the commodity.

†Original notice of the question was received in Hindi.